

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal Nos. 70 & 71 of 2012**

**Dated: 27<sup>th</sup> February, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd.**

**.... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s):

**Mr. M.G. Ramachandran**

**Ms. Swapna Seshadri**

**Ms. Swagatika Sahoo**

Counsel for the Respondent (s):

**Mr. Manu Seshadri for R.1**

**Mr. Pradeep Misra for R.2**

**ORDER**

Post the matters for hearing on **20.03.2013.**

**(Rakesh Nath)**  
**Technical Member**  
**ts/rkt**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**